

also kept us informed of subsequent developments in their fortnightly reports. It is not proposed to place the correspondence with the State Government on the Table of the House.

SHIVA SENA

- \*74. SHRI P. C. ADICHAN :  
 SHRI E. K. NAYANAR :  
 SHRI CHENGALRAYA NAIDU :  
 SHRI P. K. DEO :  
 SHRIMATI TARKESHWARI  
 SINHA :  
 SHRI K. LAKKAPPA :  
 SHRI RAGHUVIR SINGH  
 SHASTRI :  
 SHRI HEM RAJ :  
 SHRI DEVEN SEN :  
 SHRI BASWANT :  
 SHRI N. K. P. SALVE :  
 SHRI V. KRISHNAMOORTHY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the disruptive activities of the Shiva Sena in Bombay;

(b) whether Government have received reports of the violent attacks by the Shiva Sena on South Indian residents of Bombay; and

(c) if so, the action taken to curb such activities of Shiva Sena ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes.

(b) Complaints have been received alleging such attacks. The State Government have reported that enquiries made into such complaints indicate that the Shiva Sena as such had no hand in such attacks.

(c) The Central Government are in close touch with the State Government who have indicated that the police are maintaining utmost vigilance and that action has been taken by the police in every instance where there was a *prima facie* case against any person. The Chief Minister, Maharashtra, has assured the people that all necessary steps would be taken to preserve the cosmopolitan character of the city of Bombay and to ensure that people of different States reside there in peace and harmony.

#### DEVELOPMENT OF SHIPPING INDUSTRY

- \*75. SHRI P. P. ESTHOSE :  
 SHRI VISWANATHA MENON :  
 SHRI K. RAMANI :  
 SHRI K. M. ABRAHAM :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government have formulated a scheme for the development of shipping industry during the next ten years;

(b) if so, the main features of the scheme;

(c) whether Government have taken advice from foreign interests while preparing the scheme; and

(d) if so, the names of such concerns ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b) : Since Fourth Five Year Plan has not yet been finalised and planning is being done on a year-to-year basis, the question of formulating a 10-year scheme for shipping does not arise. However, subject to availability of resources, efforts will be made to reach the target laid down in the Draft Outline of the Fourth Plan *viz.* 30 lakhs GRT operative and 5 lakhs GRT on order, by 31-3-1971. The emphasis will be on the acquisition of large bulk carriers and tankers, but there will be no bar against the acquisition of other types of ships.

(c) and (d). Do not arise.

#### UNION TERRITORY STATUS FOR NEFA

- \*76. SHRI BHAGABAN DAS :  
 SHRI UMANATH :  
 SHRI VISWANATHA MENON :  
 SHRI P. GOPALAN :  
 SHRI P. N. SOLANKI :  
 SHRI RAGHUVIR SINGH  
 SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have under consideration any proposal to constitute North East Frontier Agency into a Union Territory; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.